

	<i>Project</i>	<i>Amount in Million Yen</i>	<i>Expected Date of Completion</i>
ii)	National Highway No.2 Improvement Project.	4,855	June, 1996
iii)	Urban City Water Supply Project.	6,788	Dec., 1995
iv)	Afforestation Project in Aravalli Hills.	8,095	March, 1997
v)	Ajanta-Ellora Conservation and Tourism Development Project.	3,745	Dec., 1996.

(c) Procurement under the project at sl.No. (i) is LDC untied and in case of projects at sl.nos. (ii) to (v), it is general untied. The above OECF loan is repayable in 30 years including a moratorium of 10 years and carries an interest at the rate of 2.6 per cent per annum.

[English]

Launch Services from Mumbai

878. SHRI RAM NAIK: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have decided that henceforth permission to run launch services to Revas, Mora and Elephantia Island from Mumbai be given by the State Government; and

(b) if so, since when and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). The

information is being collected and will be laid on the Table of the Sabha.

Quantum of Imports

879. DR. Y.S. RAJESKHAR REDDY: Will the Minister of COMMERCE be pleased to state:

(a) the quantum of imports made during the year 1991; and

(b) the quantum and percentage of imports of crude oil and petroleum products made during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The trade figures are compiled on financial year basis. It may further be mentioned that the quantum figures of aggregate imports are not compiled in view of the mixed basket of items. In value terms, India's imports in the calendar year 1991 were estimated at Rs. 45624 crores.

(b) The import of crude oil and petroleum products during the calendar year 1991

were estimated at Rs. 12360 crores, which accounted for 27.1% of the total imports during the same period. In quantity terms; the imports of crude oil and petroleum products were estimated at 31.5 million tonnes.

Defence Spares Supply from Russia

880. DR. Y.S. RAJASEKHAR
REDDY:
SHRI RAM NIHOR RAI:
SHRI SRIKANTA JENA:
SHRI PRITHVIRAJ D.
CHAVAN:
SHRI BHOY KRISHNA HAN-
DIQUE:
SHRIMATI VASUNDHARA
RAJE:
SHRI HARI KISHORE SINGH:
SHRI MOHAN SINGH:
SHRI BAPU HARI CHAURE:
SHRI MAHESH KANODIA:

Will the Minister of DEFENCE be pleased to state:

(a) whether any defence agreement with Russia has been arrived at recently;

(b) if so, the details thereof; and

(c) if not, the details of the alternative arrangements being made by the Government to overcome the problem of shortage of spares for the defence equipments?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) and (b). With the formation of the Commonwealth of Independent States (CIS), the former USSR has ceased to exist. At their Summit meeting held in Alma Ata on the 21st December 1991, the Member States of the CIS guaran-

teed, in accordance with their constitutional procedures, the fulfilment of international obligations stemming from the Treaties and Agreements of the former USSR. Further, Russia has declared itself to be the "State-continuer". India has recognised Russia as the successor State to the former Soviet Union, subject to the condition that certain outstanding issues such as those relating to the division of international assets and liabilities remain to be settled amongst the Republics of the erstwhile USSR. It would not be in the interest of national security to give details of arrangements that have been or are being worked out in the context of the above framework.

(c) Does not arise.

Opening of Housing Finance Corporation Branch at Chitradurga

881. SHRI C.P. MUDALA GIRIYAPPA:
Will the Minister of FINANCE be pleased to state:

(a) whether there is a demand for opening a branch of Housing Finance Corporation sponsored by Life Insurance Corporation at Chitradurga;

(b) if so, the time by which it is likely to be opened; and

(c) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) So far, no such demand appears to have been received by LIC Housing Finance Ltd. (LIC HFL). At Present, the Mangalore area office of LIC HFL looks after the applications received from Chitradurga. The number of applications for housing loans received from Chitradurga so far is very small viz only 12.

(b) and (c). Do not arise.